

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-04-2024 AT 02:30 PM**

CP (IB) No. 249/7/HDB/2018

AND

IA (IBC) 936/2023 in CP (IB) No. 249/7/HDB/2018

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Power Finance Corporation Ltd

...Financial Creditor

AND

Krishna Godavari Power Utilities Ltd

...Corporate Debtor

C O R A M:-

SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 936/2023

Learned Counsel Mr Sachin Sharma, for applicant present through Video Conference.

Learned Counsel Ms Santhi Chandra, for Respondent No.1 present through Video Conference.

Learned Counsel Mr Srikanth Rathi, for Respondent No.2 present through Video Conference.

Since it being a special bench, matter adjourned to 10.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)